

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 14083/2015

STATE OF U.P. & ANR.

Petitioner(s)

VERSUS

MALHU & ORS.

Respondent(s)

(Office report for direction)

WITH

SLP(C) No. 14104/2015 (XI)

(FOR APPLICATION FOR SUBSTITUTION ON IA 2/2017
FOR CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN. ON IA
3/2017)

Date : 16-01-2018 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
[IN CHAMBER]

For Petitioner(s) Mr. Abhishth Kumar, AOR

For Respondent(s) Mr. E. C. Agrawala, AOR

Ms. Manju Jetley, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matters before the Court within one
week for appropriate orders.

(MADHU BALA)
COURT MASTER (SH)

(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER